

BUSINESS ADVISORY COMMITTEE

THIRTY-SIXTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 27th April, 1965.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each :-

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| (1) Motion regarding attacks by Pakistan forces on the Kutch border. | One day |
| (2) Resolution regarding Proclamation in respect of the State of Kerala | One day |
| (3) The Kerala State Legislature (Delegation of Powers) Bill, 1965. (<u>Consideration and passing</u>) | |
| (4) Discussion and voting on the Demands for Grants in respect of the State of Kerala for the year 1965-66. | 2½ hours |
| (5) <u>Consideration and passing</u> | |
| (5) Resolution regarding constitution of a Railway Convention Committee. | 2 hours |
| (6) The Seeds Bill, 1964, as passed by Rajya Sabha. (<u>Consideration and passing</u>) | 2 hours |
| (7) The Representation of the People (Amendment) Bill, 1965. (<u>Consideration and passing</u>) | 1 hour |

New Delhi;

April 27, 1965
Vaisakha 7, 1887 (Saka)

Hukam Singh

(HUKAM SINGH)

Chairman,
Business Advisory Committee.